

(ख) इन गांवों में बाढ़ आ जाती है लेकिन ढील दी गई शर्तों के अन्तर्गत डाक सुविधाएं देने के उद्देश्य से इस इलाके को "बहुत पिछड़ा" इलाका घोषित नहीं किया गया है।

(ग) सिवाय मेंदनीपुर के मामले के जहां डाकघर खोलने का औचित्य सिद्ध नहीं होता, अन्य 3 गांवों में डाकघर खोलने के प्रस्ताव विचाराधीन हैं।

#### Memorandum from Steel Employees' Trade Union, Rourkela

1613. SHRI ROBIN SEN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have received memorandum from the Steel Employees' Trade Union, Rourkela;

(b) if so, nature of demands placed in the memorandum; and

(c) the reaction of Government thereto?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) to (c). The Hon'ble Member is presumably referring to the charter of demands submitted by the Steel Employees' Trade Union on the 29th April, 1977 to the General Manager, Rourkela Steel Plant. The demands placed on the Memorandum relate to service matters such as payment of incentive bonus, housing, educational and medical facilities etc., etc.

The matter is receiving attention of the General Manager of Rourkela Steel Plant.

#### Alleged corruption in IISCO

1614. SHRI ROBIN SEN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether he is aware that rampant corruption is prevailing particularly in IISCO in Burnpur and Kulti in respect of recruitment and employment among some of the officers; and

(b) if so, steps contemplated to put a stop to these malpractices?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b). No specific cases in this regard have come to notice. Recruitment in IISCO's works at Burnpur as well as Kulti is made according to prescribed procedure through a Selection Committee.

#### Task Force for unorganised labour

1615. SHRI VASANT SATHE: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government are considering special steps/action to ameliorate the working and living conditions of unorganised labour both in urban and rural sector;

(b) whether there is a proposal to set up a Task Force to look into the conditions of these labour;

(c) if so, the main features thereof; and

(d) what action has been taken/proposed to replace contract labour by labour co-operatives?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (c). There is no proposal at present to set up a task force to look into the conditions of unorganised labour. However, Government propose to give high priority to the betterment of the working and living conditions of unorganised labour.

The problems of labour in the unorganised sector came before the Tripartite Labour Conference on 6-7th